

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2822**  
ANSWERED ON 10.03.2026

**MAPPING OF RURAL INHABITED LANDS**

2822. SHRI VISHNU DATT SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing the SVAMITVA Scheme nationally to map rural inhabited lands and provide property cards to rural households to improve asset security and credit access, if so, the details thereof;
- (b) whether Gram Panchayats in the districts of Katni, Panna and town of Khajuraho in the Khajuraho Lok Sabha region have completed mapping and property-card issuance and the number of households covered;
- (c) whether beneficiaries in these districts have used property cards to obtain credit, start enterprises or access Government schemes, if so, the details thereof;
- (d) whether if, coverage or credit-uptake remains low locally, if so, the reasons therefor and remedial steps taken in this regard; and
- (e) whether there is any proposal to integrate SVAMITVA outcomes with livelihood programmes to raise incomes of rural poor in these districts, if so, the details thereof?

**ANSWER**

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

a) Yes sir, the Ministry of Panchayati Raj is implementing SVAMITVA Scheme nationally to map rural inhabited areas and provide property cards to rural households. As on 5<sup>th</sup> March 2026, drone survey has been completed in 3.29 lakh villages out of 3.44 lakh notified villages and 3.10 crore property cards have been prepared for 1.87 lakh villages.

b) As per information available with the Ministry, in Panna district, drone survey has been completed in all 937 notified villages and 1,16,854 property cards have been prepared for 728 villages. In Katni district, drone survey has been completed in all 840 notified villages and 1,51,634 property cards have been prepared for 839 villages. However, Khajuraho town, falling under the Khajuraho Lok Sabha Constituency, is governed as a Nagar Panchayat area. As per the provisions of the SVAMITVA Scheme, survey of urban abadi areas is not included;

therefore, SVAMITVA Scheme has not been implemented in Khajuraho town.

c) The main objective of the SVAMITVA Scheme is to provide Record of Rights to property owners in rural inhabited areas. As per information available with the Ministry, in Katni district, 59 beneficiaries have availed bank loan worth Rs 2.37 crore using SVAMITVA property cards. No loan has been availed by any beneficiary in Panna district.

d) Wide-scale awareness drives are being undertaken at the local level to enable beneficiaries to avail benefits under the SVAMITVA Scheme. Regular interaction with State Level Bankers Committee are being undertaken at the State level.

e) The various success stories received from the State reflect that SVAMITVA property card is helpful in improving livelihood of rural people. The SVAMITVA scheme has played a significant role in increasing the incomes of the rural poor.

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